

(2)

Central Administrative Tribunal
Principal Bench, New Delhi.

O.A. No. 2040/95

New Delhi this the 17th day of November, 1995.

Hon'ble Sh. B.K. Singh, Member (A)

Shri P.N. Kapoor,
Ex. Deputy Director (Estt. II),
Research Design & Standards
Organisation, Lucknow,
R/o 8-9/6463, Vasant Kunj,
New Delhi.

Applicant

(through Sh. B. S. Mainee, advocate)

versus

1. Union of India,
through the Secretary,
Ministry of Railways,
Rail Bhawan,
New Delhi.
2. The Director General,
Research Design & Standards
Organisation, Lucknow.

Respondents

ORDER(ORAL)
delivered by Hon'ble Sh. B.K. Singh, Member (A)

After hearing the learned counsel at
considerable length, he wants to withdraw this
O.A. The application is dismissed as withdrawn.


(B.K. SINGH)
MEMBER (A)

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